NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/32/2016

NAME OF THE PETITIONER(S)

: K.R.Reshma Sawni

NAME OF THE RESPONDENT(S)

: Varnam Printing Inks P Ltd and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HARI SHANKAR MANI.

Pehtioner.

ANANT MERATIA

SANDEED KUMAD

2. P. Siridhanan

Dominic S. David

3. 8.S. Kouthikeyon

Shaumila. S

Coursel for R4

Counsel for Rb Counsel for R, to R3

ORDER

Counsel for the petitioner present. Proxy counsel representing counsel for R1 to R3 present. Counsels representing R4 and R6 are present. Counsels for respondents stated that counters has already been filed. At request of counsel for R6, time enlarged for filing written arguments. Put up on 04.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)